

No.A-45011/06/2015-Ad.I
भारत सरकार /Government of India
कारपोरेट कार्य मंत्रालय /Ministry of Corporate Affairs

‘A’ Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 18th January, 2018

OFFICE ORDER

Consequent upon the relieving of Shri Amardeep Singh Bhatia, Joint Secretary, on his appointment as Director, SFIO, the work looked after by him is allocated between JS(G) and JS(K), in addition to their existing duties, as under with immediate effect and until further orders :

Name of the Officer	Existing work allocation	Additional Work allocated
Shri Gyaneshwar Kumar Singh, Joint Secretary [JS(G)]	Admn.I Section	Insolvency Section (IBC & OL)
	Admn.II Section	IEPF/NFCG Section
	Admn.III Section	Vigilance Section
	Admn.IV Section	CSR Cell
	IICA Section	
	CL.VII Section	
	CL.III Section	
	DG(IICA) CEO(IEPF Authority)	
Shri K.V.R. Murty, Joint Secretary [JS(K)]	MCA-21 e-Governance	CL-I Section
	International Cooperation	CL-V Section
	IGM Section	Capital Market and SEBI related issues
	PI Section	Issues relating to Accounting Standards
	CS Section	

2. This issues with the approval of Secretary, MCA.


(Riazul Haque)

Under Secretary to the Government of India

1. Officer concerned
2. PS to CAM/MOS
3. Office of Secretary/DGCoA/ JS(K)/JS(GKS)/JS(AC)/EA/Adv.(Cost)/DDG/ DIIs
4. All other Officers/Sections of the Ministry
5. NCLT/NCLAT/SFIO/CCI/IEPF Authority/IBBI
6. All RDs/ROCs/OLs
7. e-Governance cell to place it on MCA website under the ‘Transfer/Posting’
8. EMD Manager - Admn.I & II
9. Guard File.